

PROCEEDINGS OF THE DISTRICT JUDGE::GUNTUR
Present: Sri A. Hari Haranadha Sarma, B.Sc., LL.M.,
Principal District Judge, Guntur

DATED: 05-05-2020.

Sub: PART TIME AND FULL TIME MASALCHIES – Extension of remuneration equivalent to the minimum of the time scales in the RPS 2015 to Full time/NMR/Daily Wages / Consolidated Pay / Part time employees who were appointed before the cut-off date i.e., 25-11-1993 – Orders – Issued – Reg.

- Ref: 1. G.O.Ms.No.142 Finance (HR.I.Plg. & Policy) Department, dated 27-08-2018.
2. Representations made by the individuals.

ORDER:

The Hon'ble District Judge, Guntur, is pleased to pass the following:

In terms of G.O.Ms.No.142 Finance (HR.I.Plg & Policy) Department, dated 27-08-2018 the Government of Andhra Pradesh under reference 1st cited, agreed the following recommendations with prospective effect (i.e., from the date of issue of the order) to the Full-Time / NMR / Daily Wages / Consolidated Pay / Part – Time employees / Masalchies who were appointed before the cut-off date i.e., 25-11-1993:

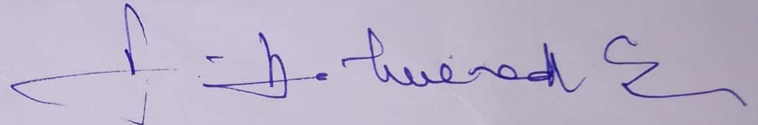
- i) For those already drawing minimum Pay + DA in RPS, 2010 in the State, to extend the minimum Pay + DA in the revised pay scales, 2015.
- ii) For those coming into this scheme for the first time like the part-time employees who were appointed prior to 25-11-1993 and working in various government departments in the State, to extend minimum pay in RPS, 2015 as per the Hon'ble Supreme Court Judgment in Civil Appeal No.213 of 2013, dated 26th October, 2016.

Upon considering the representations vide reference 2nd cited, the pay of the following employees was extended to the minimum pay in RPS, 2015, as per para 3(ii) vide G.O.Ms.No.142, Finance (HR.I.Plg & Policy) Department, dated 27-08-2018.

S.No.	Name of the Employee	Date of Birth	Date of Appointment	Date of Retirement
1.	Smt Gunja Gaddemma, II Additional District Court, Guntur (Retired)	10-04-1960	25-09-1993	30-04-2020
2.	Smt Reddy Adilakshmi, Principal Senior Civil Judges Court, Tenali	09-05-1966	01-12-1991	31-05-2026
3.	Smt Pamuri Usha, Additional Senior Civil Judges Court, Tenali (Retd)	05-02-1959	18-11-1993	28-02-2019
4.	Sri D. Koteswara Rao, District Court, Guntur	05-09-1962	01-04-1991	30-09-2022
5.	Smt P. Sambrajyam, District Court, Guntur	10-01-1966	01-04-1991	31-01-2026

The pay of the above employees shall be fixed at minimum pay in RPS, 2015 i.e., Rs.13,000/- p.m., w.e.f., the date of issue of the Government Order i.e., 27-08-2018.

The Drawing and Disbursing Officers are hereby requested to draw and pay the difference of pay to the above noted individuals with effect from 27-08-2018. Further, the individuals are informed that, if it is found that any amount paid in excess to him/her shall be recovered in lumpsum.


**DISTRICT JUDGE,
GUNTUR.**

To

1. The individuals, through proper channel.
2. The Superintendent, Account Section, District Court, Guntur.
3. The II Additional District Judge, Guntur.
4. The Principal Senior Civil Judge, Tenali.
5. The Additional Senior Civil Judge, Tenali.

Dis- 1566
DT. 5-5-2020